

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:543

ANSWERED ON:23.07.2015

Polavaram Project

Kambhampati Dr. Hari Babu;Subbareddy Shri Yerram Venkata

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether the Union Government has declared or proposes to declare Polavaram project as National Project and if so, the details thereof;
- (b) the estimated expenditure involved in the said project and the amount of expenditure incurred by the Union as well as State Government on the project so far;
- (c) the response of the Union Government on the request of State Government regarding refund of expenditure met by it on the project in view of declaring it as National Project;
- (d) whether all the clearances have been obtained and if so, the details thereof and if not, the time by which these are likely to be obtained;
- (e) whether the Union Government proposes to set up Polavaram Project Authority for implementation of the project and if so, the details thereof; and
- (f) the time by which the said authority is likely to be set up and the project is likely to complete along with the impact of proposed Pattiseema project on the Polavaram project?

**Answer**

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF.SANWAR LAL JAT)

(a) Yes Madam, the Government of India has declared Polavaram Irrigation Project to be a National Project vide section 90(1) of Andhra Pradesh Reorganisation Act 2014.

(b) The project was accorded investment clearance for Rs 10151.04 crore (Price Level 2005-06) by Planning Commission. The revised cost estimated of the Project is Rs 16010.45 crore (Price Level 2010-11) which was accepted by Advisory Committee of MoWR, RD&GR in its 108th meeting held on 04.01.2011. Polavaram Project authority has intimated that an expenditure of Rs 5575.35 crore has been incurred on the project upto March 2015 will be borne by Government of India.

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//2//

(c) The expenditure incurred by the State Government till March 2014 has been treated as state share. Union Government has released Rs 250 crore and Rs 100 crore during 2014-15 & 2015-16 respectively to the Polavaram Project Authority to meet the expenditure incurred on the project beyond March 2014.

(d) Details of the clearances are as below:

(i) Site clearance from Ministry of Environment and Forest (19-9-2005)- obtained.

(ii) Environment clearances from MoEF (25-10-2005)-obtained.

(iii) Papikonda Wildlife Sanctuary area clearance from MOEF (06.07.2006) – obtained

(iv) Clearance of Resettlement & Rehabilitation plan for Schedule Tribe Project affected families from Ministry of Tribal Affairs(17.04.2007) – obtained.

(v) In principle approval for diversion of Forest area from MOEF (29.12.2008) – obtained.

(vi) Techno Economic Approval of Advisory Committee of CWC from Ministry of Water Resources (23.01.2009) – obtained.

(vii) Investment Clearance from Planning Commission for Rs.10151.04 crores with 2005-06 price level (25.02.2009) – obtained

(viii) Final approval on Forest Clearance from MOEF (28.07.2010) – obtained.

(e) & (f) The Polavaram Project Authority has been constituted vide MoWR, RD & GR notification F.No.15/4/2014-E-IV dated 28.05.2014. and has started functioning since January, 2015. The project is scheduled to be completed by March 2018. Pattiseema Project is not the part of the Polavaram Project and no project proposal of Pattiseema Project has been received in Central Water commission/M/o. Water Resources, River Development & Ganga Rejuvenation.

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